

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1774

ANSWERED ON:04.12.2012

CYBER FRAUD

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of cyber crime registered during each of the last three years and the current year, State-wise;
- (b) whether the involvement of foreigners particularly Nigerian citizens have increased in these cases;
- (c) if so, the number of persons including foreigners apprehended in such cases during the said period, nationalitywise; and
- (d) the measures taken by the Government to curb these crimes and also keep a watch on foreigners committing such crimes?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI R.P.N. SINGH)

- (a): The State/UT-wise details of cases of cyber crime registered under Information Technology Act and Indian Penal Code (IPC) are attached at Annexure-I.
- (b) to (c): The specific information in respect of involvement of foreigners particularly Nigerian citizens is not maintained.
- (d): The remedial measures taken by the Government of India are attached at Annexure-II.